

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2876
ANSWERED ON:15.03.2010
PAYMENT OF REVENUE
Khaire Shri Chandrakant Bhaurao

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the rate of percentage of revenue paid as Taxes and levies by Telecom operators in the country during the last three years and the current year;
- (b) the details of revenue collected during the said period;
- (c) whether the Government proposes to reduce the annual revenue share;
- (d) if so, the details thereof; and
- (e) the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) The Telecom Operators do not pay any taxes to the Department of Telecommunications as no taxes are levied by the department. However, the rate of percentage of revenue paid as levies by telecom operators in the country during the last three years and the current year is given in the Annexure.

(b) The details of Revenue collected during the last three years and the current year is as under:

Amount in Crores of Rupees				
Services	2006-07	2007-08	2008-09	Current Year (2009-10)
Spectrum Charges	1957.28	2884.17	3248.57	3498
License Fee (upto Jan-2010)	7016.59	8826.45	9759.81	7605.61

(c) No, Madam.

(d) & (e) Do not arise in view of (c) above.